

>

Title : Statement regarding status of implementation of recommendations in the 19th report of Standing Committee on Finance.

*m01

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): Sir, I beg to lay this statement on the implementation status of the recommendations contained in the Nineteenth Report of the Standing Committee on Finance in pursuance of Direction 73A of the hon. Speaker, Lok Sabha.

The Standing Committee on Finance examined the Demands for Grants of the Ministry of Statistics and Programme Implementation for the year 2005-06 and presented their Nineteenth Report to Lok Sabha and Rajya Sabha on 20th April, 2005. There are 20 recommendations made by the Committee in the said report where action is called for on the part of the Government. The major recommendations mainly relate to:

- (i) Setting up of National Statistical Commission through a Bill rather than through an administrative order;
- (ii) Amendment of Collection of Statistics Act which will bestow more powers on the Ministry with regard to Collection of Statistics;
- (iii) Provisioning of funds only for those schemes/projects which have either commenced or are likely to be taken up during that particular year;
- (iv) Introducing a separate head in the Demands for Grants of the Ministry for Information Technology;
- (v) Implementation of Tier-I of "Modernisation of Statistical System in India/India Statistical Strengthening Project" expeditiously;

*Laid on the Table and also placed in Library, See No. LT 3942/2006

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out the contents of the Annexure. I would request that this may be considered as read.
